

- (b) 1967-onwards—15 years service in the grade.

Reduction in Price of Tobacco by Monopoly Purchasers in Andhra

1624. SHRI JYOTIRMOY BOSU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether four companies are the monopoly purchasers of tobacco in Andhra ;

(b) whether these four companies have recently, through agreements among themselves reduced the price of tobacco from Rs. 500 to Rs. 250 per quintal ;

(c) whether following this action, there was a strike by the tobacco growers in three Districts of Andhra ; and

(d) if so, what steps Government propose to take to ensure fair price to the growers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Major quantity of tobacco in Andhra Pradesh is purchased by five firms.

(b) The Government is not aware of the same.

(c) According to the reports received there was some disturbance created by cultivators at one or two centres resulting from the heavy rejections of the tobacco.

(d) The State Trading Corporation has started purchases of tobacco from the growers in Andhra Pradesh and there has been some improvement in the prices.

Programme of integrated Services for Children and youth in Urban Areas

1625. SHRI C. CHITTIBABU : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether project report of cities, barring Baroda, have been prepared under the programme of Integrated Services for Children and Youth in Urban Areas ;

(b) whether the assistance of 100,000 offered by the UNICEF has been availed of ; and

(c) the details of projects on which this amount has been spent ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Drafts of the Project Reports on Integrated Services for Children in selected urban areas of Bombay, Baroda and Lucknow have been prepared by the Centre for Training and research in Municipal Administration of the Indian Institute of Public Administration and submitted to the Department of Social Welfare.

(b) and (c). Yes, Sir. The UNICEF assistance of \$100,000 in 1970-71 was for undertaking the studies and preparing these project reports.

Maximum Income of Agriculturists

1626 SHRI B. V. NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the recorded maximum agricultural income earned by an individual agriculturist in the States of Mysore, Maharashtra and Andhra during 1971 ; and

(b) the names of those agriculturists ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The information is being collected from the State Governments and will be laid on the Table of the House as soon as available. Information of this nature may not be easily available even with the State Governments.

Appointments in Paradip Port Trust by Orissa Government

1627. SHRI DEVENDRA SATPATHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government of Orissa by their Notification issued on 15th November, 1971 made direct appointments of two Revenue Officers in the Paradip Port Trust in the Posts